

based on surveys have been prepared for 9 out of the 40 blocks sanctioned during 1997-98. In addition, one State level IREP Cell, 2 District Level Technical Back Up Units and one State Level Technical Back Up Unit have been set up under this programme in Bihar. The Energy Department of the Govt. of Bihar and Bihar Renewable Energy Development Agency (BREDA) are the nodal department and nodal agency respectively, for the implementation of IREP in Bihar. The State share for the programme needs to be provided on a regular basis for ensuring the desired results of the programme in the State.

[*English*]

Procurement of Mustard

1739. SHRI RANJIB BISWAL:

SHRI A.F. GOLAM OSMANI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to procure mustard at the minimum support price through the National Agricultural Cooperative Marketing Federation of India;

(b) if so whether the farmers are facing any difficulty in marketing their produce;

(c) whether farmers have cultivated mustard oilseed at lesser scale in view of the fear amongst farmers that the demand of mustard would be low following the adulterated mustard oil scam;

(d) if so, the details thereof; and

(e) the steps taken by the Government to ensure that the production of oilseeds do not fall during the current season?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Govt. of India nominated NAFED as the Central nodal agency to procure pulses and oilseeds including mustard seeds under price support scheme, as and when the prices goes below the minium support price (MSP).

(b) No, Sir. Since the rate of mustard seed during the Rabi 1998 season remained above the price support level, farmers were able to sell their produce without difficulty.

(c) and (d) No, Sir. As per the trend of sowing of mustard seed reported by the States so far, the area coverage of oilseeds in the current season is expected to be normal.

(e) Govt. of India has held a National Conference on Rabi Campaign in September 1998, in which measures such as awareness campaign for farmers, use of good quality seeds, supply of quality seeds by the National Seeds Corporation/State Farms Corporation of India etc. were taken up with the States.

Utilisation of Fund by Maharashtra

1740. SHRI PRASAD BABURAO TANPURE: Will the PRIME MINISTER be pleased to state:

(a) the total amount provided by the Union Government to Maharashtra for the upliftment of poor during the financial year 1997-98;

(b) whether the State Government has utilised the amount allocated for the purpose;

(c) if so, the details thereof;

(d) if not, whether Union Government have asked Maharashtra Government for the causes for non-utilisation of fund; and

(e) if so, the response of Maharashtra Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) The financial performance of the Centrally Sponsored Schemes for the upliftment of poor in Maharashtra during the financial year 1997-98 is given below:

Programmes	(Rs. crore)				
	Centre	State	Total	Expenditure (Prov.)	%age Expenditure
IRD P	46.94	46.94	93.88	93.96	100.09
JRY	169.27	42.32	211.59	214.39	101.32
EAS \$	113.34	28.34	141.68	149.36	105.42
IAY	97.80	24.45	122.25	168.57	137.89
MWS	37.87	9.47	47.34	48.56	102.58

\$ Released, as no State-wise allocations are made under EAS (IRD P - Integrated Rural Development Programme

JRY - Jawahar Rozgar Yojana, EAS - Employment Assurance Scheme

IAY - Indra Awaas Yojana, MWS - Million Wells Scheme)

(d) and (e) Does not arise.

Irrigation Projects in Kerala

1741. SHRI T. GOVINDAN:

SHRI A.C JOS:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the State Government of Kerala for approval of major, medium and minor irrigation projects of the State;